

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES

New Delhi, the 1st June, 1977

NOTIFICATION
INCOME TAX

No. 1795 (No. 261/2/77): In exercise of the powers conferred by sub-section (1) of section 122 of the Income-tax Act, 1961 (43 of 1961) and of all other powers enabling it in that behalf and in partial modification of all previous notifications in this regard the Central Board of Direct Taxes hereby directs that the Appellate Assistant Commissioner of Income-tax of the 2nd class specified in Column 2 of the Schedule below shall perform their functions in respect of the persons and incomes assessed to Income-tax or Super-tax in the Income-tax Circles, Wards and Districts specified in the corresponding entry in Column 3 thereof.

SCHEDULE

Sl. No.	Range	Income-tax Circles/Wards & Districts
1.	2.	3.
1.	A.C. '0' Range, New Delhi.	(a) All Government Salary Circles, New Delhi. (ii) All Private Salary Circles, New Delhi. (iii) Income-tax Officer (Officer on Special Duty, Agricultural, Wealth-tax Branch), New Delhi. (iv) Income-tax-wealth-tax Circle VII, New Delhi. (v) I.T.O.T.D.S. (E. class) Circles I, II & III, New Delhi.

Where an Income-tax Circle, Ward or Distt. or part thereof stands transferred by this Notification from one Range to another Range, assets arising out of the assets held in that Income-tax Circle, Ward or Distt. or part thereof and pending immediately before the date of the notification before the Appellate Assistant Commissioner of Income-tax of the range from which that Income-tax Circle, Ward or Distt. or part thereof is transferred shall from the date this notification takes effect be transferred to be dealt with by the Appellate Assistant Commissioner of the range to which the said circle or District or part thereof is transferred.

This notification shall take effect from 16.7.77.

(S. Ramaswami)

Under Secretary, Central Board of Direct Taxes

Copy forwarded to:-

1. The Manager, Govt. of India Press, New Delhi.
2. The Commissioner of Income-tax, Delhi-2, New Delhi.

J.T.C.C.

[Handwritten Signature]

Under Secretary, Central Board of Direct Taxes.